

Vth All India Educational Survey, 1986, which provided the basis for the Operation Blackboard, 22163 teachers were to be appointed in Madhya Pradesh under the scheme to convert all single teacher primary schools into dual teacher schools.

(b) and (c). According to the information furnished by Government of Madhya Pradesh all the 19574 sanctioned posts of teachers have been filled up. The State Government has been requested to send proposals for sanction of the remaining posts.

Allotment of Rakes

687. SHRIMATI GIRIJA DEVI :
SHRI SRIKANTA JENA :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received any complaints regarding alleged corruption among the higher officials of the Indian Railways in collusion with the Government procuring agencies like Food Corporation of India, in the allotment of rakes for the transportation of the foodgrains;

(b) whether the Government have made any inquiry into the allegations to establish the facts;

(c) if so, the details thereof; and

(d) the action taken by the Government in the matter.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) No, Sir.

(b) to (d). Do not arise.

Physical Education Teachers

688. SHRI SURAJ MANDAL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government are aware that the sports profession is not being handled by technical persons at many a levels;

(b) if so, the reasons therefor and the steps being taken to improve the position;

(c) whether the Government are also aware that incompetent physical education teachers and coaches are being produced in the country;

(d) if so, the reasons therefor and the steps being taken by the Government to improve upon the situation:

(e) whether there is any proposal to start master's degrees in many sports science specialization in the newly declared deemed University, Laxmibai National College of Physical Education, Gwalior; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) and (b). As far as teaching and coaching in institutions run by the department is concerned the programmes are being handled by technical persons. However in the Sports federations and bodies it is not always possible to ensure having technical personnel at certain levels.

(c) and (d). Yes Sir. Government is aware that some of the privately run institutions are not able to produce quality teachers of physical education. It is proposed to establish an All India Council for Physical Education to monitor and regulate systematic growth of physical education institutions in the country.

(e) and (f). Proposal to start Master's degree in some sports sciences in L.N.I.P.E. is under consideration.

Pending Cases

689. SHRI K.M. MATHEW :
SHRI HARI KISHORE SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether workload on Supreme Court has been increased considerably since taking up public interest litigations;

(b) if so, the details thereof;

(c) whether the existing strength of judges in the Supreme and High Courts is sufficient to cope up with the increased workload; and

(d) if not, the steps taken to increase the number of judges?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) and (b). As per available information the institution of cases in the Supreme Court during the last 3 years was as follows :

Year	Admission Matters	Regular Matters
1993	18,778	2,870
1994	29,271	12,775
1995 (up to 1.12.1995)	33,892	15,338

(c) and (d). The present strength of the Supreme Court is 26 Judges, including the Chief Justice of India. There is no proposal at present to increase the sanctioned strength of Judges in the Supreme Court. As regard High Courts, the Judges strength is increased taking into account the number of cases instituted and pending and availability of infrastructural facilities. The Government has decided to create 62 posts of permanent/additional Judges over and above the sanctioned strength of 550 permanent/additional Judges.

Post of Console Superintendents

690 SHRI JANARDAN MISHRA : Will the PRIME MINISTER be pleased to state :

(a) since how long the posts of Console Superintendents are lying vacant in Northern Railway; and

(b) the reasons therefor and the action taken to fill them up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

Gauge Conversion

691. SHRI GIRDHARI LAL BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) the time by which Agra-Bandikui railway line is likely to be converted into Broad-Gauge railway line; and

(b) the time by which trains from Jaipur to Madras, Haridwar, Rishikesh are likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) By March, 1997.

(b) At present there is no proposal to introduce trains from Jaipur to Madras, Haridwar, Rishikesh due to operational and resource constraints.

[English]

Committee for Sports

692. SHRI PRAKASH V. PATIL : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have taken any decision to constitute a committee for maintaining discipline among the sportsmen; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) No. Sir.

(b) Does not arise.

Season Ticket Holders

693. SMT. SUSEELA GOPALAN : Will the PRIME MINISTER be pleased to state :

(a) whether Season Ticket holders and other short distance passengers are allowed to travel in Sleeper Class during day time especially in the morning and evening peak hours except in the Southern Railway;

(b) if so, whether this facility is proposed to be extended on the Southern Railway also especially in Kerala; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) Keeping in view the requirement of short distance passengers and daily passengers travelling during daytime. Ministry of Railways have empowered General Managers of Zonal